GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 4533. TO BE ANSWERED ON WEDNESDAY, THE 30TH MARCH, 2022.

BRAP

4533. SHRI SUSHIL KUMAR SINGH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) the status of ranking States based on the achievements of goals on the Business Reform Action Plan (BRAP);
- (b) the year in which this exercise was last conducted;
- (c) the reasons for the delay in carrying out this exercise;
- (d) the steps being taken by the Ministry to nudge States to adopt practices and reforms which attract investments;
- (e) whether the Ministry has made an effort to quantitatively gauge the impact of these reforms on the investments in the States; and
- (f) if so, the details thereof and if not, the reasons for stopping the Ministry from carrying out such an exercise?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

- (a): Department for Promotion of Industry and Internal Trade (DPIIT), in consultation with the State Governments, conducts a comprehensive reform exercise called Business Reforms Action Plan (BRAP). Ranking of States on the basis of implementation of BRAP started in 2015. Details of rankings last released are placed at Annexure 1.
- (b): The assessment of States/UTs under fifth edition, viz. BRAP, 2020 is in its final stage presently.
- (c): The reasons for delay in carrying out the exercise of BRAP, 2020 were:
 - i. Extension in timeline for implementation, submission of reform evidences, uploading of user data and submissions to queries

raised, on the basis of requests received from States/UTs on account of COVID-19 surge, and

- ii. Implementation delay in Feedback Survey on account of COVID-19 surge curbs imposed by the State/UT Governments.
- (d): DPIIT assisted States/UTs in implementation of reforms by sharing national and international best practices through a number of Capacity Building Webinars and Regional workshops to help States/UTs in understanding reform requirements, objectives and other key points.
- (e) & (f): Effective implementation of reforms by States/UTs is the fulcrum of improved business ecosystem and attract investments. The reform achievements of States/UTs are captured quantitatively in the form of national rankings under the exercise of BRAP. The national rankings provide States/UTs an incentive to undertake reforms positively and transform themselves.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4533 FOR ANSWER ON 30.03.2022.

S. No.	States/UTs	Ranking under BRAP, 2019
1	Andhra Pradesh	1
2	Arunachal Pradesh	29
3	Assam	20
4	Bihar	26
5	Chhattisgarh	6
6	Goa	24
7	Gujarat	10
8	Haryana	16
9	Himachal Pradesh	7
10	Jammu and Kashmir	21
11	Jharkhand	5
12	Karnataka	17
13	Kerala	28
14	Madhya Pradesh	4
15	Maharashtra	13
16	Manipur	29
17	Meghalaya	29
18	Mizoram	25
19	Nagaland	29
20	Odisha	29
21	Punjab	19
22	Rajasthan	8
23	Sikkim	29
24	Tamil Nadu	14
25	Telangana	3
26	Tripura	29
27	Uttar Pradesh	2
28	Uttarakhand	11
29	West Bengal	9
30	Andaman and Nicobar Islands	22
31	Chandigarh	29
32	Dadra and Nagar Haveli	23
33	Daman and Diu	18
34	Delhi	12
35	Lakshadweep	15
36	Puducherry	27